

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP NO. 137(ND) 13

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2017

NAME OF THE COMPANY: George Koshi & Anr Vs. eSystem Software Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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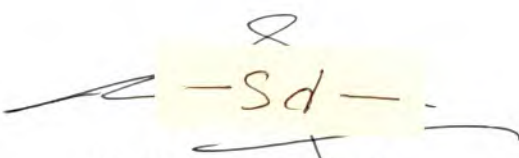
	For the Petitioner (s) :	Mr. Vivek Kohli, Advocate Mr. Nikhil Mathur, Advocate		
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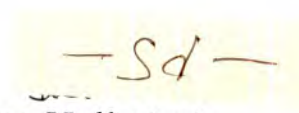
	For the Respondent (s) :	Ms. Nidhi Parashar, Advocate Mr. P. Banerjee, Advocate		
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ORDER

Ld. Counsel for the Respondent has handed over the compilation of the minutes of the meeting w.e.f. 2001 till 2017. The originals are stated to be in Trivandrum. Let a copy also be filed in court and the original need not be filed till further orders.

To come up for arguments on 6th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)